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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 32 of 2016 in TP No. 198/397-398/NCLT/AHM/2016 (New)
C.P. No. 03/397-398/CLB/MB/2015(Old)**

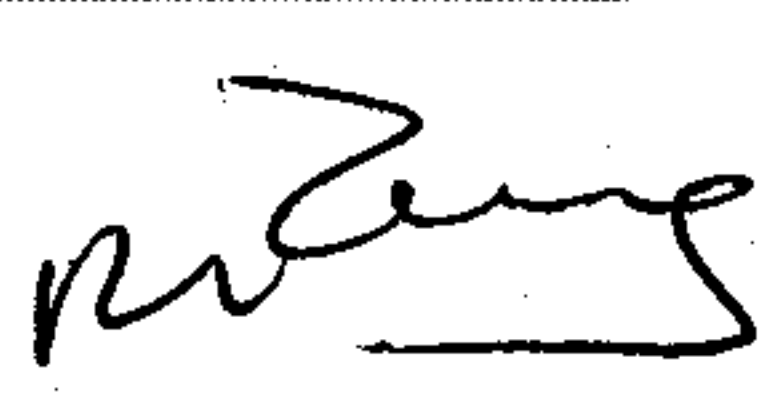


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2017**

Name of the Company: J.P. Financial Services Pvt. Ltd.
V/s.
Golden Tobacco Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	NIKUNT IC. RAVAL	ADVOCATE	RESP. 28	
2	Parth Contractor i/b Nanavati Associates	Adv.	Petitioner	
③	Abhishek Mehta	Adv	1-7	

ORDER

Learned Advocate Mr. Parth Contractor i/b Nanavati Associates present for Petitioner. Learned Advocate Mr. Nikunt Raval present for Respondent no. 28. Learned Advocate Mr. Abhishek Mehta present for Respondents no. 1 to 7. None present for other Respondents.

Respondents no. 1 to 7 filed reply in TP 198/2016.

Respondent no. 28 filed reply before CLB.

In IA 32/2016 Respondents no. 2 to 17, 19 to 24, 27 to 29, 30 to 40 not filed their replies.

At request of both sides, list IA 32/2016 for hearing on 04.08.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 27th day of July, 2017.